

SHRI HARIKESH BAHADUR (Gorakhpur) : Sir, this Defence portfolio is with the Prime Minister. If she had been here, she would have told us whether she was going to give some compensation to that lady who has died in the crash out of the Prime Minister's Relief Fund or not. But the hon. Minister, who is replying on behalf of the Defence Ministry and who is also Minister of State for Defence, should have at least consulted the Prime Minister and he would have let us know whether the Prime Minister's Relief Fund is being used to give compensation to that lady or not. Anyway, I would like to say that such a plane crash had taken place in the past also. Actually there was no collision, but there had been a crash in which one of the hon. Members of this House, Shri Sanjay Gandhi had died and an Inquiry Committee had been set up. Similarly, an Inquiry Committee was set up on this crash also, but nobody gets the findings of the inquiry. Therefore, I would like to request the hon. Minister that at least whatever Inquiry Committee has been set up, its report must come to us. We must come to know what is the report of that Inquiry Committee. Even in respect of the previous accident we did not receive any Inquiry Committee Report. Therefore, I would like to know from the hon. Minister whether he is going to lay that Inquiry Committee Report on the Table of the House or not when that report comes. At the same time, what are the steps which are being proposed by you to see that such accidents do not take place in future ?

SHRI SHIVRAJ V. PATIL : Sir, the Prime Minister's Relief Fund is operated by the Prime Minister as Prime Minister and not as the Defence Minister.

About the second question regarding the Inquiry Committee, may I bring to the notice of the hon. Member that nobody is as concerned as the officers in the Air Force are about the accidents. The reports of the inquiry go to them and they take all the steps that are necessary to help those who have suffered in the accident and their dependents also. So, to call for the report here in the Parliament and to discuss, I do not know how it is going to help us. In the past we have not laid such reports on the Table of this House and I think it would not be necessary to lay this report on the Table of this House. But if any assistance is to be given to those who have suffered, that is better done by those people who are manning the Air Force than by us who do not understand all the complications of the Air Force. So, you can rest assured that everything that is necessary would be done.

22.35 hrs.

ANNOUNCEMENT RE. PRESENTATION OF THE GENERAL BUDGET

MR. SPEAKER : I would like to inform the House that as is customary, the House would adjourn for half-an-hour at 4.30 P.M. today to re-assemble at 5 P.M. for the presentation of the General Budget.

SHRI KRISHNA GHANDRA HALDER (Durgapur) : Sir, I have given notice of an adjournment motion regarding the failure of the Government to meet the demands of the workers of Bangalore based public sector undertakings.

(Interruptions)

MR. SPEAKER : I have not allowed it.

21.37 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 2nd March, 1981, will consist of :—

- (1) Consideration of any item of Business carried over from the Order Paper of today.
- (2) Discussion on the Resolutions seeking disapproval of the following Ordinances together with consideration and passing of Bills in replacement of them :—
 - (a) The Life Insurance Corporation (Amendment) Ordinance, 1981.
 - (b) The Special Bearer Bonds (Immunities & Exemptions) Ordinance, 1981.
- (3) General discussion on the General Budget 1981-82.

SHRI INDRAJIT GUPTA (Basirhat) : Sir, regarding this Business for the next week, I would plead with the Government, and through you with the Minister that right in the beginning priority should be

[Shri Indrajit Gupta]

given to some statement from the Government regarding this 63-day old strike in the Bangalore public sector units. I know that you were good enough earlier on in the beginning of the Session to admit a Call Attention notice. But this is almost an unprecedented strike as far the public sector is concerned. Some more days have passed and the Government is not coming out with any kind of reaction from its side as to how it proposes to settle this strike. The workers are eager for settlement and their unions there to my knowledge have submitted certain new proposal to the Chief Minister in Karnataka who promised to convey that to the Central Government. On the basis of those modified proposals we are expecting that the Government will say something and will call a meeting so that again matter can be negotiated and early settlement can be reached. But I do not know why the Government is behaving in this peculiar manner. They are sitting tight. Either they want crisis to be more aggravated or they are determined to crush these public sector workers with whom they have to run the factories. Workers should not go back to work with bitterness in their mind. There should be some proper amicable settlement. Since they have made certain proposals and they have been made available to the Labour Minister and other ministers here, it is their duty to come forward and give some reaction so that some way out can be found. I would request you since you have not allowed Adjournment Motion, we had also given notice and all that, will the Minister kindly see to it. One Minister is sitting here who is the biggest employer. Out of those factories there, four or five are under his Ministry also. They do not utter a single word. What they are prepared to accept or not to accept, how far they are prepared to go and how far they are not prepared to go, they are not saying anything. Something was said about a month ago. After that they are keeping their lip sealed. I would request you to please see to it. If they do not allow it to be discussed here, let the Minister whoever it is Labour Minister or the Finance Minister, we do not know who is responsible can make a statement. When we go to the Labour Minister, he says he is helpless, please go to the Finance Minister. When some of us went to the Finance Minister he said, what did the Labour Minister say. We do not know what to do.

MR. SPEAKER : Meet them when they are together.

SHRI INDRAJIT GUPTA : It is impossible to get them together. On behalf of the Government, statement should be made early. I would ask for a statement this afternoon, if possible. This has to be conveyed to those people in Bangalore.

Then their reactions have to be got. Then a meeting has to be arranged. It is not a matter to play ducks and drakes. Please you use your good offices also to see that an early statement is made by the Government.

MR. SPEAKER : Some talks are going on.

SHRI INDRAJIT GUPTA : The whole House is agitated about it. So many hon. Members of this House were sitting on the road yesterday from 9 a.m. to 6 p.m. They are forcing us to go and sit on the foot path. I could not come to the House yesterday because of that. I should claim some compensation from Shri Bhisma Narain Singh. What is this? Why are they intensifying this confrontation. I cannot say.

MR. SPEAKER : We will see.

SHRI INDRAJIT GUPTA : Please see at the statement is made.

SHRI E. BALANANDAN (Mukundapuram) : Prime Minister has been asking for our support. Prime Minister was specifically asking for the support of the workers of the country for development of the country. 1,30,000 workers have been on strike for more than two months. For what? Their demand was to implement the agreement alone. No fresh demand was made. They were discussing for finding out a solution. But nothing has happened. This will effect the national economy as a whole. Therefore, I want through you a discussion on this. This is my demand No. 1.

Second is that this has to be settled as early as possible. Shri Stephen was making a fantastic statement. He was supposed to be one-time labour leader. If the Government of India want to keep the economy going and get the co-operation of the workers, they should immediately take up this question. I request the Labour Minister or any Minister to make a statement without any delay.

श्री विजय कुमार बाबु (मालवा) : अध्यक्ष महोदय, ईसे दो मने चार प्राइमन्स दिए वे....

अध्यक्ष महोदय : आप दो ही रखिए—पहला और चौथा ।

श्री विजय कुमार बाबु : इन्डियन कोलन में इन्डियनकी साम्राज्यवादियों के जरिए जो फौजी संघर्ष चल रही है उससे न केवल हिन्दुस्तान की आजादी और सुरक्षा बल्कि अन्त-अन्त के देशों की आजादी और सुरक्षा बचारे में बड़ रही

[श्री विजय कुमार शर्मा]

है। मैं चाहता हूँ कि इसको भी अपने सप्ताह के एपेंडा में रखा जाए।

सम्बन्ध बहोदय : एक्सपोर्ट एकेजर्न मिनिस्ट्री की विनॉइस जब आती तब उनमें यह आ जाता।

एक सदनमेव सम्बन्ध : बहुत देर हो जाएगी।

सम्बन्ध बहोदय : देर तो होती ही है।

श्री विज्ञान रीती हुई की कांग्रेस पार्टी की। किसानों का सवाल अभी भी हल नहीं हुआ है। उनको रिपब्लिकन प्राइसिंस देने का सवाल अभी तक भी पेंडिंग है। सरकार की तरफ से कोई स्पष्ट एक्शन इसके बारे में नहीं किया जा रहा है। किसानों की हालत बहुत ही बयनीय है। मैं चाहता हूँ कि इस विषय को भी अपने सप्ताह की कार्टवाई में रखा जाए और इस पर बहुत की जाए।

SHRI NIREN GHOSH (Dum Dum) : Since a carefully planned conspiracy is being hatched at the Centre to topple the United Front Government of West Bengal, I would like to point out that it has never happened before that the Prime Minister during her intervention in the course of the President's Address singled out a State for attack. It has never happened during the last so many years. It is an ominous portent and all sort of harassing tactics and distortions are going on in the last one year or more. Misleading statements are also being made on the floor of the House. Naturally, the Opposition is very much apprehensive. I want that this item to be included in the list of business and be discussed.

SHRI ATAL BIHARI VAJPAYEE (New Delhi) : You want a statement from the Government.

SHRI NIREN GHOSH : I want a statement from the Government.

Secondly, one-line news has appeared in the press that sugar export has been banned. It seems that there is a big scandal in it. India is to supply 2 lakh tonnes of sugar to the EEG. What does it do? It purchases sugar from the international market and supplies to the EEG. If India opts out from the international market, the sugar price will slump down by 5-6 dollars. An Indian businessman, resident in London**

MR. SPEAKER : No inferences please.

SHRI NIREN GHOSH, . . . who had arranged some receptions there also, in London, at one time, just want an opportunity to buy sugar cheap. So, it seems, the decision to ban export of sugar has been taken with a certain motive and to help a particular businessman apart from tarnishing the image of India as the trading partner of the EEG.

श्री सम्बन्ध बहोदय (जयपुर) : मैं चाहता हूँ कि अपने सप्ताह की कार्टवाई में भी विषय विनॉइस में चिक करने जा रहा हूँ उनको बाइड दिया जाए। बंगला कमीशन ने अपनी रिपोर्ट दे दी है। वह 1980 के अन्त में भी गई थी। इसको अभी तक प्रकाशित नहीं किया गया है। मुझे पता चला है कि इस रिपोर्ट में पिछले वर्षों के लिए त्रिकारिक की गई है, उनके उत्पान के लिए रिपोर्टेशन की गई है। इस अन्व वेब में पिछले वर्षों की हालत बड़ी बयनीय है। सरकारी सेवाओं से ले कर उद्योग, वनों तक में उनको कोई सुविधाएँ नहीं मिल रही हैं। मैं खंग करता हूँ कि कैबिनेट प्रेसिडिंस कमिशन की रिपोर्ट को प्रिन्सिपल प्रकाशित किया जाए। और इस पर तुरन्त अन्व किया जाए। साथ ही आशामी सप्ताह की कार्टवाई में इसको भी शामिल किया जाए।

श्री एम्ब बाइर की हालत बियकूती जा रही है। बायपत कांड में भी बड़ी बटवा तरीकी बरेमा में चली है। पुलिस ने वहाँ के प्रिन्सिपल से ले कर डाक्टरों तक की निर्बयता के साथ पीटा है और पीटा ही नहीं बरिक् उनके साथ प्रानन्वीय व्यवहार भी किया है। कांभला में एक महिला को नंगा करके पेड़ पर टांग दिया गया और उसकी मारा पीटा गया। उसकी हालत बहुत बराब है और साथ भी वह अस्पताल में है।

पूरी कानून और व्यवस्था की स्थिति बियकू रही है। कारागरी से ले कर मननपुर और इटावा तक चारों ओर बलना मुश्किल हो गया है। बार लड़कियाँ जो मजदूर से प्रारण आ रही थीं बस में डाकू उन चारों को उठा ले गए हैं। किसी के अंगे माल की हिकायत की कोई व्यवस्था नहीं है। संविधान में एक ओर डाकूओं से और दूसरी ओर पुलिस से नायरिकों की रमा की बात कही गई है। लेकिन हमारे लिए, ये दोनों ही डाकू हो गए हैं। मैं चाहता हूँ कि इस विषय पर अन्व सप्ताह चर्चा का मौका दिया जाए वना वेसवासियों का जीवन खतरे में है।

श्री सम्बन्ध बहोदय (जयपुर) : सम्बन्ध की, ये एक मुद्दा जो संवत् हो रहा है, उसके बारे में उठा रहा हूँ। मेरे शक कुछ बातें हैं, उन्हीं के

कारे में भी पड़ गया है, ताकि समय कम लगे। सम्पूर्ण देश में जनसंख्या का कार्य 9 करोड़ों के बराबर है, जो कार्य करनी 28 करोड़ों की पूरा होगा। यह कार्य समग्र में बहुत बड़ा और महत्वपूर्ण है। इस कार्य के सम्बन्ध में मुझे कुछ बातें कहनी हैं। आदेश में कहा गया है—“नै कष्ट कर रहा है : “प्रत्येक व्यक्ति के लिए एक व्यक्तिगत पानी धरो आयेगी। इनमें अन्य सूचनाओं के प्रतिरूप प्रत्येक व्यक्ति की आयु, लिंग, वैवाहिक स्थिति, मातृभाषा, दो अन्य भाषाओं का ज्ञान, धर्म अनुसूचित जाति या जन जाति, साक्षरता एवं प्रत्येक शिक्षा स्तर सम्बन्धी सूचनाओं प्राप्त की जायेगी।”

मुसलमानों का कहना है कि उनका धर्म इस्लाम है मुस्लिम नहीं। परन्तु इस्लाम नहीं लिखकर मुसलमान लिखा जा रहा है, जिससे उनमें असंतोष व्याप्त है। अजय जी, मुसलमान धर्म तो कोई नहीं है, लेकिन संसद में लिखवारा जा रहा है। यह भी शिकायत मिली है कि मातृभाषा के स्थान पर जब मुसलमान अपनी मातृभाषा उर्दू लिखवाते हैं, तो स्याही से नहीं लिखकर पेंसिल से लिखा जाता है। जिससे भी सन्देश का होगा स्वाभाविक है। इस बारे में मेरे पास लिखित धारा है ... (अजयजी)... अगर यह बात सही हो तो.....

अजय महोदय : पता करवायेंगे।

श्री अटल बिहारी वाजपेयी : अजय महोदय, अगर इस तरह की शिकायत है, तो सरकार को नोटिस में जानी चाहिए। क्लोर पर इस तरह का धाम आरोप लगाने में इसका परिणाम अच्छा नहीं होगा।

अजय महोदय : यह प्रकृति बात नहीं है।

श्री रामाश्वर सास्त्री : अजय जी, इस तरह की चीजें हो रही हैं। उर्दू के प्रचारक प्रायः पकिए, उर्दू के प्रचारकों में बहुत शिकायतें आ रही हैं और मेरे पास तो लिख कर आई हैं।

अजय महोदय : प्रायः उनको लिख कर भेजिए।

श्री रामाश्वर सास्त्री : अजय महोदय, अगर इस तरह की बात हुई है, तो उसको रोकना चाहिए। पेंसिल से लिखने का कोई धर्म नहीं है। पेंसिल से क्यों लिखा जाता है।

एक माननीय सदस्य : पेंसिल से तरह की होती है—एक व्यक्ति को पेंसिल और दूसरी डाट पेंसिल।

श्री रामाश्वर सास्त्री : मेरे पास खबर आई है। मैं पेंसिल की बात कर रहा हूँ, प्रायः इसका पता लगवाएँ। मेरे क्षेत्र से अनुमान तरह की उर्दू के लोगों ने मेरे पास लिख कर पत्र

भेजे हैं। इसलिए मैं इसको ऐसे ही नहीं उठा रहा हूँ। मैंने यहाँ पता लगा लिया है कि इस तरह की बात है, जो कि नहीं होनी चाहिए।

अजय महोदय : प्रायः लिख कर भेजिए। ये यहाँ कहने की बात नहीं है।

श्री रामाश्वर सास्त्री : यह कहने की बात है और मुझे आपने इजाजत दी है, इसलिए मैं इसको उठा रहा हूँ।

अजय महोदय : जिस पर बहुत की आवश्यकता हो, वह कहना चाहिए।

श्री रामाश्वर सास्त्री : मैं चाहता हूँ कि सरकार इस पर बयान दे कि यह बात सही है, तो उसको सुधारे और गलत है तो छोड़ दे।

मेरा दूसरा सवाल जो कि बहुत ही महत्वपूर्ण है, वह यह है कि प्रायः से 30 साल पहले इलाहाबाद में अंग्रेजी साम्राज्यवाद का बहुपुरी के साथ मुकाबला करते हुए श्री अजयजी साहब महोदय हुए थे। कल उनकी बरती है, पूरे इलाहाबाद और हिन्दुस्तान के सब कान्तिकारी और स्वतंत्रता सेनानियों यहाँ इकट्ठे होकर उनको अर्धांशिक शक्ति कर रहे हैं। इसलिए इस क्रम में मैं वह सवाल उठाना चाहता हूँ कि महात्त उस समय के “एलफेड” पार्क में हुई थी और प्रायः उस पार्क का नाम आजाद पार्क है, लेकिन बु-ब है कि आजादी मिलने के इतने दिनों के बाद भी उनके नाम से प्रायः तक डाक-टिकट जारी नहीं किया गया है। मैं चाहता कि सरकार उनके नाम से डाक-टिकट जारी करे।

अजय महोदय : ये सवाल लिख कर भेजने वाले थे।

श्री रामाश्वर सास्त्री : यह लिखा हुआ है। मैं चाहता हूँ कि सरकार इस पर एक बयान दे कि वह डाक-टिकट जारी करेगी या नहीं?।

SHRI UTTAM RATHOD (Hingoli):
The Government should come out with a statement regarding the help that they are extending to the Government of Maharashtra in meeting scarcity conditions in 18 out of 25 districts. They have asked for Rs. 25 crores, 30,000 tonnes of foodgrains and special quota of cement to construct wells. Dr. Rangaaswamy Committee has already submitted its report. We want that, when the Revenue Minister has already come here, Government should come out with a statement